

# NOTICE

The Examination for registration of Advocates as Advocate-on-Record shall be held on 20<sup>th</sup> & 21<sup>st</sup> Dec, 2014 in two sittings on each day. Willing Advocates whose enrolment is of minimum three years or more till 30<sup>th</sup> November, 2014 and have received one year training or Advocates whose enrolment is of minimum two years or more till 30<sup>th</sup> November, 2014 and have received two years training are requested to submit their application by dropping the same in the box kept in the Chamber of Registrar General, from 01.11.2014 to 19.11.2014 till 5 P.M in prescribed format (may be obtained from Patna High Court Website) along with photocopies of certificates in respect of enrolment in Bar Council, membership certificate from any Association of Advocates of this Court or any other Association within a radius of 10 kilometers from the seat of the Patna High Court, original certificate for one/two years training received and receipt in original showing deposit of Rs. 100.00 (one hundred) in the Accounts (General) Department of this Court.

**Patna High Court,**

**The 17<sup>th</sup> October, 2014**

*N. L.*  
17/10/14

**Registrar General**

Appendix - I

Paste  
Passport size  
Photograph

(To be submitted before the Registrar General)

Application for being enrolled as Advocate On Record of Patna High Court.

1. Name : \_\_\_\_\_
2. Father's Name : \_\_\_\_\_
3. Date of Birth : \_\_\_\_\_
4. Qualification : \_\_\_\_\_
5. Registration No. with date : \_\_\_\_\_
6. Name of Association of : \_\_\_\_\_  
which he/she is a member \_\_\_\_\_
- 7.(a) Present Address : \_\_\_\_\_  
Mob. No. \_\_\_\_\_ Phone No. \_\_\_\_\_
- (b) Residential Address: \_\_\_\_\_  
Mob. No. \_\_\_\_\_ Phone No. \_\_\_\_\_
8. Name of the Clerk : \_\_\_\_\_  
and his address \_\_\_\_\_  
Mob. No. \_\_\_\_\_ Phone No. \_\_\_\_\_
9. Name and address of: \_\_\_\_\_  
Sr. Advocate making \_\_\_\_\_  
recommendation Mob. No. \_\_\_\_\_ Phone No. \_\_\_\_\_

Specimen Signatures of the Applicant

1. \_\_\_\_\_
2. \_\_\_\_\_

Signature of the Applicant

Signature of Sr. Adv./Adv. On Record  
making recommendation

Place : \_\_\_\_\_  
Date : \_\_\_\_\_

Signature of the Registrar General  
Patna High Court.

Appendix -II

To,

The Registrar General,  
Patna High Court, Patna.

Sir,

I am enclosing herewith my bio-data in proper format  
alongwith recommendation made by Sr. Advocate/Advocates on record  
having seven years experience for registration as an " Advocate on  
Record".

Yours faithfully,

Address:.....

.....

.....

Phone/Mobile No:.....

.....

Dated:.....